

The number of instances of non-compliance with the benchmarks for assessing call drops for the last four quarters are given below:—

| Sl. No. | Parameter with benchmarks  | Quarter Ending June, 2018 | Quarter Ending September, 2018 | Quarter Ending December, 2018 | Quarter Ending March, 2019 |
|---------|--|---------------------------|--------------------------------|-------------------------------|----------------------------|
| 1.      | Call drop-rate Spatial distribution measure (benchmark $\leq 2\%$ )  | 7                         | 5                              | 1                             | 1                          |
| 2.      | Call drop-rate Temporal distribution measure (benchmark $\leq 3\%$ ) | 6                         | 3                              | 1                             | 1                          |

(c) and (d) Yes, Sir.

Due to fear of EMF radiations, some instances have come to notice where people do not allow to erect mobile tower in their localities. In this regard, number of complaints are received by various units of DoT and TRAI.

Number of complaints in respect of health hazard/radiation issues, received through Centralised Public Grievance Redressal And Monitoring System (CPGRAMS), were 662 in 2017, 359 in 2018 and 222 for the period from 1st January, 2019 to 25th June, 2019. Further, around 1462 cases/complaints have been reported to the field units of Department of Telecommunications and TRAI has also received 102 number of complaints regarding removal of tower from January, 2019 till date.

#### **Radiation through mobile towers**

1434. SHRI T.K. RANGARAJAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of mobile towers, State-wise;

(b) whether there is any report on mobile towers found to be having radiation in excess of the prescribed limit; and

(c) if so, the details thereof and the action taken by Government on these violations?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD):

(a) Sir, Licensed Service Area (LSA)- wise details of number of mobile towers is given in Statement (*See* below).

(b) and (c) Upto 31.05.2019, 334 number of Base Transceiver Stations (BTSs) have been found exceeding the prescribed EMF radiation limits. Field units of Department of Telecommunications (DoT) have imposed financial penalty on defaulting Telecom Service Providers (TSPs). In addition, one non-compliant BTS in Haryana LSA was shut down as per prescribed DoT guidelines. For remaining non-compliant BTSs, radiation levels have been brought within prescribed radiation limits.

*Statement*

*Licensed Service Area-wise (LSA-wise) details of number of mobile towers*

| Sl. No. | LSA               | Number of mobile towers |
|---------|-------------------|-------------------------|
| 1       | 2                 | 3                       |
| 1.      | Andhra Pradesh    | 43237                   |
| 2.      | Assam             | 12657                   |
| 3.      | Bihar             | 39254                   |
| 4.      | Delhi             | 26461                   |
| 5.      | Gujarat           | 33212                   |
| 6.      | Himachal Pradesh  | 6739                    |
| 7.      | Haryana           | 12747                   |
| 8.      | Jammu and Kashmir | 9489                    |
| 9.      | Karnataka         | 35804                   |
| 10.     | Kolkata           | 12966                   |
| 11.     | Kerala            | 17360                   |
| 12.     | Mumbai            | 16421                   |
| 13.     | Maharashtra       | 42436                   |
| 14.     | Madhya Pradesh    | 41295                   |
| 15.     | North East        | 8111                    |
| 16.     | Odisha            | 17834                   |

| 1           | 2           | 3      |
|-------------|-------------|--------|
| 17.         | Punjab      | 20243  |
| 18.         | Rajasthan   | 30159  |
| 19.         | Tamilnadu   | 42977  |
| 20.         | UP (East)   | 33603  |
| 21.         | UP (West)   | 28974  |
| 22.         | West Bengal | 22280  |
| GRAND TOTAL |             | 554259 |

**Proposal to lay off BSNL employees**

1435. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Bharat Sanchar Nigam Limited (BSNL) is incurring heavy losses and if so, the details thereof;

(b) whether it has reportedly approved the proposal to lay off over 54,000 employees; and

(c) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD):  
(a) Details of losses incurred by Bharat Sanchar Nigam Limited (BSNL) during the last five years are as under:—

|      | (₹ in crore) |         |         |         |          |
|------|--------------|---------|---------|---------|----------|
| Year | 2014-15      | 2015-16 | 2016-17 | 2017-18 | 2018-19* |
| Loss | 8234         | 4859    | 4793    | 7993    | 14202    |

\* provisional and unaudited

(b) and (c) BSNL has informed that no proposal to lay off over 54,000 employees has been approved by BSNL.

**Auction of telecom frequencies from TRAI**

1436. DR. SANJAY SINH: Will the Minister of COMMUNICATIONS be pleased to state: